

DIVISION BENCH
COURT - I

O-201 (ADDITIONAL LIST)

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/294(KB)2021
IA(I.B.C)/1259(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	RESERVE BANK OF INDIA VS SREI EQUIPMENT FINANCE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Applicant
Ms. Ramya hariharan, Adv.]
Ms. Asmita Rakhecha, Adv.]
Mr. Soumyajit Saha, Adv.]

ORDER

1. Ld. Sr. Counsel/ Counsel for the Petitioner present.
2. IA(I.B.C)/1259(KB)2024
 - (a) Heard. **Reserved for Orders.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)